

ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 35524/2019

(Arising out of impugned final judgment and order dated 09-10-2017 in CRLA No.1183/2017 passed by the High Court Of Judicature At Allahabad)

KHURSHEED AHMAD

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 160590/2019 - CONDONATION OF DELAY IN FILING  
IA No. 69290/2020 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 162005/2019 - EXEMPTION FROM FILING O.T.  
IA No. 160591/2019 - EXEMPTION FROM FILING O.T.  
IA No. 162004/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 10-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE A.S. BOPANNA

For the parties :

Mr. Tushar Mehta, Ld. SG  
Mr. K.M. Natraj, Ld. ASG  
Mr. Rajat Nair, Adv.  
Mr. Sharath Nambiar, Adv.  
Mr. Sushal Tiwari, Adv.

Mr. Devadatt Kamat, Sr. Adv.  
Mr. Rajesh Inamdar, Adv.  
Mr. Pai Amit, AOR  
Mr. Revant Solanki, Adv.  
Mr. Siddhant Singh, Adv.

Mr. Ardhendumauli Kumar Prasad, AAG  
Mr. Adarsh Upadhyay, AOR  
Mr. Ashish Madaan, Adv.  
Ms. Shreya Srivastava, Adv.

Mr. Yashvardhan, Adv.  
Ms. Smita Kant, Adv.  
Mr. Apoorv Shukla, AOR  
Ms. Ishita Farsaiya, Adv.

Ms. Prabhleen Kaur, Adv.  
Mr. Ayush Acharjee, Adv..

Mr. Abhimanyu Tewari, AOR  
Ms. Eliza Bar, Adv.

M/s Parekh And Co.

Mr. Abhinav Mukerji, AOR  
Ms. Bihu Sharma, Adv.  
Ms. Pratishtha Vij, Adv.  
Mr. Akshay C. Shrivastava, Adv.

Mr. Gopal Jha, AOR

Mr. Prashant S. Kenjale, AOR  
Mr. Ashutosh Chaturvedi, Adv.

Mr. Sibbo Sankar Mishra, AOR  
Mr. Rajesh Kumar Nayak, Adv.

Mr. Arjun Garg, AOR  
Mr. Aakash Nandolia, Adv.  
Ms. Sagun Srivastava, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

We have perused the affidavits filed by the High Courts pursuant to the order passed by this Court on 15.06.2020.

Additional affidavits may be filed by the High Courts dealing with all the issues that have been mentioned in the said order along with the relevant data. Copies of the affidavits may be served on Mr. K.M. Natraj, Ld. ASG who is requested to give his suggestions about the steps to be taken to reduce the pendency of criminal appeals which have been pending in the High Courts for a long number of years.

List ON 02.08.2022.

(Geeta Ahuja)  
Court Master

(Anand Prakash)  
Assistant Registrar